

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) and (b) Four districts namely Mirzapur, Agra, Unnao and Sultanpur have been taken up under the National Drinking Water Mission for the development of Integrated drinking water supply projects in Uttar Pradesh.

(c) Yes, Sir.

(d) Against the schemes approved under the detailed project reports of these districts for estimated cost of Rs. 18.18 crores, 13.21 crores have been released so far. The expenditure reported February, 1990 is Rs. 12.62 crores.

Funds to Madhya Pradesh for Extensive Dairy Development

6755 SHRICHHABIRAMARGAL: Will the Minister of AGRICULTURE be pleased to state

(a) whether Government propose to provide special financial assistance to Madhya Pradesh for extensive dairy development.

(b) if so, the details thereof.

(c) whether Government have signed an agreement with Denmark for dairy development; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) and (b). Madhya Pradesh is already covered under the dairy development programme known as Operation Flood, since 1980. The project covers 29 districts of the State. 3814 village level dairy cooperative societies with a farmer membership of 1.5

lakhs have been organised in the State till December, 1989. National Dairy Development Board has released a sum of Rs. 3954.26 lakh (provisional) since inception of the project till March 1990, for implementation of the programme.

However, for financing projects under Operation Flood III, individual milk unions are required to submit Sub-Project Investment Proposals (SPIP) to the National Dairy Development Board (NDDDB). NDDDB has not received such proposals from individual milk unions in Madhya Pradesh except from Ujjain milk union.

Assistance for purchase of milch cattle is given to target group under Integrated Rural Development Programme (IRDP) also, in all States/UTs in Madhya Pradesh during 1989-90 (up to Feb., 1990), 37597 families have been provided milch cattle under this programme.

(c) No, Sir.

(d) Does not arise.

Development of Mandis

6756 SHRICHHABIRAMARGAL: Will the Minister of AGRICULTURE be pleased to state

(a) the amount sanctioned as Central grant during 1989-90 for the development of small mandis,

(b) whether project-reports for development of eleven major mandis are still pending for clearance by Union Government; and

(c) if so, the details thereof and when these are likely to be cleared?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) A Central Sector Scheme to provide financial assistance in the form of grants-in-aid is in operation since 1972-73. During 1989-90, an amount of Rs. 362.48 lakh was sanctioned to develop agricultural produce markets in the country. Out of it, an amount of Rs. 232.00 lakh has been sanctioned for the development of 58 new primary markets (small mandis).

(b) and (c). Proposals for development of eleven markets at Dabra (Gwalior), Binaganj (Guna), Biaora Rajgarh), Gulabganj (Vidisha), Chhindwara (Chhindwara), Gadara-wara (Narsinghpur), Betul (Betul), Ramanujganj (Surguja). Later (Vidisha), Khujner (Rajgarh) and Chhapiheda (Rajgarh) were received from Govt. of Madhya Pradesh but these could not be sanctioned as the State Govt. had not forwarded Utilisation Certificates for the amounts sanctioned in earlier years.

Rewards to Informers About Terrorists in Kashmir

6757. SHRI JANARDAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any proposal to give some incentive or reward to those people in the Kashmir valley who help in the arrests of militants or provide clues in this regard:

(b) if so, the details thereof; and

(c) whether Government also contemplate to provide full security to these people?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). 'Public Order' being a State subject, it is for the State Government to devise various methods, open or confidential develop intelligence to collect information and take concrete steps to improve law and order

situation. The Central Government renders all possible assistance to the State Government whenever necessary, in this regard.

Enquiry Report on Escape of Prisoners from Srinagar Jail

6758. SHRI JANARDAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the enquiry into the escape of twelve prisoners from Srinagar Jail in Kashmir recently has been completed;

(b) if so, the details of the report; and

(c) further action taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). 'Prisons' being a State subject, it is for the State Government to make necessary enquiry and take decisions. However, the Government of Jammu and Kashmir have informed that following an enquiry conducted into the incident of escape of twelve prisoners from Srinagar jail on March 27, 1990, the Superintendent of Jail, his Deputy, Assistant Jail Superintendent and 21 other officials have been dismissed.

[English]

National Highway Finance Corporation

6759. SHRI BANWARILAL PUROHIT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether proposal for setting up a National Highway Finance Corporation for financing construction and development of National Highways has been finalised;

(b) if so, the details thereof including the sources from where the finances are proposed to be raised, and